

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).10164/2008

(From the judgement and order dated 02/04/2008 in
of The HIGH COURT OF ORISSA AT CUTTACK)

WA No.11/2003

GRID CORP.OF ORISSA LTD. & ANR.

Petitioner(s)

VERSUS

SADANANDA DOLOI & ORS.

Respondent(s)

(With appln(s) for directions,stay,amendment of cause title,
clarification/modification of court's order and prayer for interim
relief and office report)
(For final disposal)

Date: 13/10/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. P.P. Rao, Sr.Adv.
 Mr. Raj Kumar Mehta,Adv.
 Mr. Antaryami Upadhyay, Adv.
 Mr. David A., Adv.
 Mr. Utsav Sidhu, Adv.
 Ms. Filza Moonis, Adv.
 Ms. Apeksha Sharan, Adv.

For Respondent(s) Mr. Subhasish Bhowmick,Adv.
 Mr. Joydeep Mukherjee, Adv.

UPON hearing counsel the Court made the following

O R D E R

The prayer for amendment of cause title is
allowed. Let the cause title be amended accordingly.

Arguments heard.

Judgment reserved.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master